

## **THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

### **NOTIFICATION**

*Dated Guwahati the 18<sup>th</sup> May, 2023*

**No.HC.VII-17/2023/4447/A**. Shri Gautam Baruah, Registrar General, Gauhati High Court, Guwahati is transferred and posted as District & Sessions Judge, Kamrup, Amingaon, vice Shri Darak Ullah, transferred.

Shri Baruah will hand over charge of his Office to the Registrar (Vigilance), Gauhati High Court. His transfer order will come into effect from 01.06.2023.

**No.HC.VII-17/2023/4448/A**. Shri Satyajit Khound, Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati is transferred and posted as District & Sessions Judge, Dibrugarh vice Smti Aparna Ajitsaria transferred.

Shri Khound will hand over charge of his Court and office to the Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati. His transfer order will come into effect from 01.06.2023.

**No.HC.VII-17/2023/4449/A**. Shri Binod Kumar Chetry, L. R. Cum Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati is transferred and posted as the Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati vice Shri Satyajit Khound transferred.

Shri Chetry will hand over charge of his office to the Joint Secretary, Govt. of Assam, Judicial Department, Dispur, Guwahati. His transfer order will come into effect from 01.06.2023.

**No.HC.VII-17/2023/4450/A** In supersession of Gauhati High Court's earlier Notification dated the 17<sup>th</sup> May, 2023, Hon'ble the Chief Justice of Gauhati High Court, in exercise of the powers conferred under Article 229 of the constitution of India, has been pleased to appoint Smti Aparna Ajitsaria, District & Sessions Judge, Dibrugarh, as Registrar General, Gauhati High Court, Guwahati

Smti Ajitsaria will hand over charge of her Court and office to the Addl. District & Sessions Judge, Dibrugarh. Her transfer order will come into effect from 01.06.2023.

**No.HC.VII-17/2023/4451/A** Shri Darak Ullah, District & Sessions Judge, Kamrup, Amingaon is transferred and posted as the Member, MACT No. 2, Kamrup (M), Guwahati vice Shri Chandan Das retiring on superannuation on 31.05.2023.

Shri Ullah will hand over charge of his Court and office to the Addl. Sessions Judge cum Special Judge, POCSO, Kamrup, Amingaon. His transfer order will come into effect from 01.06.2023.

  
18/5/23

**No.HC.VII-17/2023/4452/A** Shri Kuntal Sharma Pathak, Registrar cum Principal Secretary to the Hon'ble Chief Justice is transferred and posted as L. R. Cum Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati vice Shri Binod Kumar Chetry transferred.

Shri Pathak will hand over charge of his office to the Registrar (Vigilance), Gauhati High Court, Guwahati. His transfer order will come into effect from 01.06.2023.

**No.HC.VII-17/2023/4453/A** In supersession of Gauhati High Court's earlier Notification dated the 11<sup>th</sup> May, 2023, Hon'ble the Chief Justice of Gauhati High Court, in exercise of the powers conferred under Article 229 of the constitution of India, has been pleased to appoint Shri Kaushik Kumar Sharma, Addl. District & Sessions Judge, Kamrup, Amingaon, as Registrar cum Principal Secretary to the Hon'ble Chief Justice, Gauhati High Court, Guwahati.

Shri Sharma will hand over charge of his Court and office to the Addl. Sessions Judge cum Special Judge, POCSO, Kamrup, Amingaon. His transfer order will come into effect from 01.06.2023.

**No.HC.VII-17/2023/4454/A** Shri Abhijeet Kumar Baruah, Addl. District & Sessions Judge, No. 5, FTC, Kamrup (M), Guwahati is transferred and posted as Addl. District & Sessions Judge, Kamrup, Amingaon vice Shri Kaushik Kumar Sharma transferred.

Shri Baruah will hand over charge of his court and office to the District & Sessions Judge, Kamrup(M), Guwahati. His transfer order will come into effect from 01.06.2023.

**No.HC.VII-17/2023/4455/A** Smti Pranami Goswami, Secretary, DLSA, Kamrup, Amingaon is transferred and posted as Additional Chief Judicial Magistrate, Nalbari vice Shri Binod Prasad transferred.

Smti Goswami will hand over charge of her office to the District and Sessions Judge, Kamrup, Amingaon and proceed to join her new assignment immediately.

**No.HC.VII-17/2023/4456/A** Shri Binod Prasad, Additional Chief Judicial Magistrate, Nalbari is transferred and posted as Secretary, DLSA, Kamrup, Amingaon vice Smti Pranami Goswami transferred.

Shri Prasad will hand over charge of his court and office to the Chief Judicial Magistrate, Nalbari and proceed to join his new assignment immediately.

**No.HC.VII-17/2023/4457/A.** The High Court has been pleased to promote the following Officer in Grade-III of the Assam Judicial Service to Grade-II of the said Service. He will draw usual scale of pay and other allowances as admissible under the Rules. He will be on officiation as per the Assam Judicial Service Rules, 2003:-

Name of the Officers

1. Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (M), Gohpur.

*Handwritten signature and date: 18/5/2023*

**No.HC.VII-17/2023/4458/A.** On his promotion from Grade-III to Grade-II of the Assam Judicial Service, the following Officer is transferred and posted as below with effect from the date of taking over charge as such:

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Shri Ashraf Ahmed Choudhury	Secretary, District Legal Services Authority, Hamren West Karbi Anglong, vice Shri Rahul Medhi transferred.	Hamren

**No.HC.VII-17/2023/4459/A** Smti Anamika Barman, Sub- Divisional Judicial Magistrate (M), Charaideo is transferred and posted as Under Secretary, ASLSA, vice Smti Ayushree Shraavan transferred.

Smti Barman will hand over charge of her court and office to the Chief Judicial Magistrate, Charaideo and proceed to join her new assignment immediately.

**No.HC.VII-17/2023/4460/A** Smti Talat Nasrat Jabin, Munsiff No. 1, Kamrup (M), Guwahati, is transferred and posted as Sub-Divisional Judicial Magistrate(M), Gohpur, vice Shri Ashraf Ahmed Choudhury transferred on promotion.

Smti Talat Nasrat Jabin will hand over charge of her court and office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

**No.HC.VII-17/2023/4461/A** Shri Tanwir Ikram Hazarika, Sub-Divisional Judicial Magistrate(S), Barpeta is transferred and posted as Sub-Divisional Judicial Magistrate(M), Charaideo, vice Smti Anamika Barman transferred.

Shri Hazarika will hand over charge of his court and office to the Chief Judicial Magistrate, Barpeta and proceed to join his new assignment immediately.

**No.HC.VII-17/2023/4462/A** Shri Anurup Bordoloi, Judicial Magistrate First Class, Kamrup (M), Guwahati is transferred and posted as Munsiff No. 1, Kamrup (M) vice Smti Talat Nasrat Jabin transferred.

Shri Bordoloi will hand over charge of his court and office to the Chief Judicial Magistrate, Kamrup (M) and proceed to join his new assignment immediately.

**No.HC.VII-17/2023/4463/A** Smti Deepsikha Das, Judicial Magistrate First Class, Morigaon is transferred and posted as Munsiff No. 2, Morigaon vice Smti Madhumita Naroh transferred and posted at the same station.

Smti Das will hand over charge of her court and office to the Chief Judicial Magistrate, Morigaon and proceed to join her new assignment immediately.

*18/5/2023*

**No.HC.VII-17/2023/4464/A** Smti Madhumita Naroh, Munsiff No. 2, Morigaon is transferred and posted as Judicial Magistrate First Class, Morigaon vice Smti Deepsikha Das transferred and posted at the same station.

Smti Naroh will hand over charge of her court and office to the District and Sessions Judge, Morigaon and proceed to join her new assignment immediately.

**No.HC.VII-17/2023/4465/A** The following Officer is not entitled to Travelling Allowance in the spirit of SR 241, Division XII of FR & SR as she is transferred on representation:-

- (i) Smti Pranami Goswami

*The power is personal to the Officers concerned and may be exercised by them at any station.*

By Order,  
Sd/- *Romen Baruah.*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-17/2023/ 4466-4506/A. Dated 18.05.2023

Copy to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, \_\_\_\_\_
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, NO.1, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI & NIA, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.  
He is requested to release the following officer from the post of District Legal Services Authority as per Notification:
  - a) Smti Pranami Goswami  
He is also requested to appoint the following officers as Secretary, District Legal Services Authority as per Notification:
    - a) Shri Binod Prasad
    - b) Shri Ashraf Ahmed Choudhury
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
14. Shri Gautam Baruah, Registrar General, Gauhati High Court,
15. Shri Satyajit Khound, Special Judge, Addl. CBI Court No. 1,

*18/5/2023*

16. Shri Binod Kumar Chetry, L. R. cum Commissioner & Secretary to the Govt. of Assam, Judicial Department, Guwahati,
17. Smti Aparna Ajitsaria, District & Sessions Judge, Dibrugarh,
18. Shri Darak Ullah, District & Sessions Judge, Kamrup, Amingaon,
19. Shri Kuntal Sharma Pathak, Registrar cum Principal Secretary to Hon'ble Chief Justice,
20. Shri Kaushik Kumar Sharma, Addl. District & Sessions Judge, Kamrup, Amingaon,
21. Shri Abhijeet Kumar Baruah, Addl. District & Sessions Judge No. 5, FTC, Kamrup(M), Guwahati,
22. The Addl. District & Sessions Judge, POCSO, Kamrup, Amingaon,
23. The Addl. District & Sessions Judge, Dibrugarh.
24. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
25. The Chief Judicial Magistrate, \_\_\_\_\_
26. The Joint Secretary, Judicial Department, Government of Assam,
27. Smti Pranami Goswami, She will hand over charge of her Office to the District & Sessions Judge, Kamrup, Amingaon and proceed to join her new assignment immediately,
28. Shri Binod Prasad, he will hand over charge of his Court and Office to the Chief Judicial Magistrate, Naibari and proceed to join his new assignment immediately,
29. Shri Ashraf Ahmed Choudhury, he will hand over charge of his Court and Office to the Munsiff-cum- Judicial Magistrate First Class, Gohpur and proceed to join his new assignment immediately,
30. Smt. Anamika Barman, she will hand over charge of her Court and Office to the Chief Judicial Magistrate, Charaideo and proceed to join her new assignment immediately,
31. Smt. Talat Nasrat Jabin, She will hand over charge of her court and office to the District & Sessions Judge, Kamrup (M) and proceed to join her new assignment immediately,
32. Sri Tanwir Ikram Hazarika, he will hand over charge of his Court and Office to the Chief Judicial Magistrate, Barpeta and proceed to join his new assignment immediately,
33. Sri Anurup Bordoloi, he will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M) and proceed to join his new assignment immediately,
34. Smt. Deepsikha Das, she will hand over charge of her Court and Office to the Chief Judicial Magistrate, Morigaon and proceed to join her new assignment immediately,
35. Smt. Madhumita Naroh, she will hand over charge of her Court and Office to the District & Sessions Judge, Morigaon and proceed to join her new assignment immediately,
36. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
37. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
38. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
39. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
40. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette



**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**